

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1993-94.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT 7426/95]

13.01½ hrs.

ASSENT TO BILLS

[English]

SECRETARY-GENERAL : Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the current Session and assented to since a report was last made to the House on the 31st March, 1995 :

- (1) The Appropriation (Railways) Vote on Account Bill, 1995.
- (2) The Appropriation (Railways) Bill, 1995.
- (3) The Appropriation (Vote on Account) Bill, 1995.
- (4) The Appropriation Bill, 1995.
- (5) The Jammu and Kashmir Appropriation (Vote on Account) Bill, 1995.
- (6) The Jammu and Kashmir Appropriation Bill, 1995.
- (7) The Bihar Appropriation (Vote on Account) Bill, 1995.
- (8) The Bihar Appropriation Bill, 1995.

13.02 hrs.

ESTIMATES COMMITTEE

Forty-eighth Report and Minutes

[English]

DR. KRUPASINDHU BHOI (Sambalpur) : I beg to present the Forty-eighth Report (Hindi and English versions) of the Estimate Committee on the Ministry of Home Affairs-Modernisation of Police and Para-Military Forces and Minutes of the sittings of the Committee relating thereto.

13.02¼ hrs.

PUBLIC ACCOUNTS COMMITTEE

Ninty-fifth and Ninty-sixth Reports

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :

- (1) Ninty-Fifth Report on Integrated Rural Development Programme (IRDP)

- (2) Ninty-sixth Report on Action Taken on Seventy-fourth Report of Public Accounts Committee (10th Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (1991-92)

13.02½ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Action Taken Statements

[English]

SHRI VILAS MUTTEMWAR (Chimpur) : I beg to lay on the Table Statements (Hindi and English versions) showing Action Taken by Government on the recommendations contained in the following reports :

- (1) Eleventh Report of the Committee on Public Undertakings (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Ninth Report (Ninth Lok Sabha) on ONGC-Avoidable payment of Rs. 89.06 lakh made to a foreign contractor beyond the terms of the contract.
- (2) Sixteenth Report of the Committee on Public Undertakings (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their First Report (Tenth Lok Sabha) on Steel Authority of India Limited-Import of Defective Billets.
- (3) Twenty-sixty Report of the Committee on Public Undertakings (Tenth Lok Sabha) on action taken by Government on the recommendations contained in their Seventeenth Report (Tenth Lok Sabha) on Disposal of Scrap of Public Undertakings through Metal Scrap Trade Corporation Limited/other Public Undertakings.

13.03 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES.

Forty-fourth, Forty-fifth, Forty-sixth and Forty-seventh Reports

[Translation]

SHRI PARAS RAM BHARDWAJ (Sarangarh) : Mr. Speaker Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Casts and Scheduled Tribes including Minutes (Hindi and English versions) of the Sittings of the Committee relating thereto :

- (1) Forty-fourth Report on Ministry of Environment and Forests-Forest Policy in relation to command over and access of Tribal people to forest resources.

- (2) Forty-fifth Report on Ministry of Rural Development (Department of Rural Development)—Working of Integrated Rural Development Programme (Assistance provided to SCs and STs).
- (3) Forty-sixth Report on Ministry of Welfare and Ministry of Home Affairs—Action Taken by Government on the recommendations of the Committee on the Welfare of Scheduled Casts and Scheduled Tribes contained in their Twenty-third Report (Tenth Lok Sabha)—Atrocities on Scheduled Castes and Scheduled Tribes and pattern of social crime towards them.
- (4) Forty-seventh Report on Ministry of Coal—Action Taken by Government on the Recommendations of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes contained in their Twenty-ninth Report—Reservation for and employment of Scheduled Castes and Scheduled Tribes in Coal India Ltd.

the recommendations contained in their Eighth Report (Tenth Lok Sabha) on Demands for Grants (1994-95) of Ministry of Non-Conventional Energy Source.

13.04 hrs.

STANDING COMMITTEE ON COMMERCE

Tenth and Eleventh Reports

[Translation]

SHRI SURYA NARAYAN YADAV (Sahasra) : I beg to lay the following Reports (Hindi and English Versions) of the Department Related Parliamentary Standing Committee on Commerce :

1. Tenth Report on Demands for Grants (1995-96) or the Department of Supply (Ministry of Commerce) and ;
2. Eleventh Report on Tea.

13.04½ hrs.

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT

Seventeenth, Eighteenth, Nineteenth, Twentieth and Twenty-first Reports

[English]

PROF. SAVITHRI LAKSHMANAN (Mukundapuram) : I beg to lay on the Table a copy each (Hindi and English versions) of the Seventeenth, Eighteenth, Nineteenth, Twentieth and Twenty-First Reports of the Department-Related Parliamentary Standing Committee on Human Resource Development on the Demands for Grants, 1995-96, of the Departments of Youth Affairs and Sports, Culture, Health, Family Welfare and Women and Child Development respectively.

13.05 hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

Thirteenth Report

[English]

SHRI SUKHENDU KHAN (Vishnupur) : I beg to lay the Thirteenth Report (Hindi and English versions) of the Department-Related Parliamentary Standing Committee on Transport and Tourism on National Highway System.

13.03¼ hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Seventh Report

[English]

SHRI CHIRANJI LAL SHARMA (Karnal) : I beg to present the Seventh Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

13.03½ hrs.

STANDING COMMITTEE ON ENERGY

Seventeenth and Eighteenth Reports

[English]

SHRI JASWANT SINGH (Chittorgarh) : I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy :

- (1) Seventeenth Report of the Standing Committee on Energy on Action Taken by the Government on the recommendations contained in their Seventh Report (Tenth Lok Sabha) on Demands for Grants (1994-95) of Ministry of Coal.
- (2) Eighteenth Report of the Standing Committee on Energy on Action Taken by the Government on